

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22513/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

Petitioner(s)

VERSUS

SARVESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136031/2023-EXEMPTION FROM FILING O.T. and IA No.136030/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.136029/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 28-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Divyanshu Sahay, Adv.  
Ms. Shradha Narayan, AOR  
Mr. Akshay Sahay, Adv.

For Respondent(s)

UPON hearing the counsel the court made the following  
O R D E R

At request, list on 04<sup>th</sup> August, 2023.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Nand Kishor)  
Court Master (NSH)